

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.372 of 2011

(Arising out of OIA-170-173/2011/CUS/COMMR-A-/KDL dated 27/04/2011 passed by
Commissioner of CUSTOMS-KANDLA)

Shreeji Overseas India Pvt Ltd

Shreeji House, Plot No. 269, Setor-1a,
Mamlatdar Office Road, Gandhidham,
KUTCH, GUJARAT

.....Appellant

VERSUS

C.C.-Kandla

Custom House, Near Balaji Temple,
Kandla, Gujarat

.....Respondent

APPEARANCE:

Shri. P D Rachchh, Advocate for the Appellant

Shri R P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.09.2021
DATE OF DECISION:15.09.2021

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 369 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**